

| Annexure-5 | | | | | | | | | | | | | | | |
|---|--|--------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|--|
| Name of the corporate debtor:ARJUN CHEMICALS PRIVATE LIMITED Date of commencement of liquidation:12.06.2025 List of stakeholders as on: 22.08.2025 | | | | | | | | | | | | | | | |
| List of operational creditors (Government Dues) NIL | | | | | | | | | | | | | | | |
| Sl. No | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| . | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Employees Provident Fund Organisation | Central Government | | 11-07-2025 | 1,42,97,579 | 26,90,957 | Provident fund | NIL | NIL | 45.26 | NIL | NIL | NIL | 1,16,06,622 | 1875585 + 815372 = 2690957 allowed and regarding apl 22 - june 24 the attendance register submitted by the Liquidator to the PF office for assessing the outstanding. Hence, kept under verification |
| 2 | Y.J. Panchal (State Tax Officer) | Central Government | | 10-07-2025 | 28,21,282 | 28,21,282 | GST | NIL | NIL | 47.45 | NIL | NIL | NIL | 0 | |
| 3 | Employees State Insurance Corporation | Central Government | | 14-07-2025 | 4,33,556 | 4,33,556 | ESI | NIL | NIL | 7.29 | NIL | NIL | NIL | 0 | |
| 4 | Income Tax officer Corporate Ward 2(1) | Central Government | | 11-07-2025 | 3,25,44,370 | 0 | Income Tax | NIL | NIL | - | NIL | NIL | NIL | 3,25,44,370 | The Income tax has submitted their claim of Rs. 3,25,44,370 , the contingent Liabilities and commitments were shown on the Audited Balance sheet for the period end 22-23 that the - Income Tax Demands of Rs. 1,46,80,691/-, however the company has not provided and kept under contingent only as it is contested. however the liqu has approached prof to give opinion on the same |
| Total | | | | | 5,00,96,787 | 59,45,795 | | | | 100.00 | | | | 4,41,50,992 | |